



CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA
(CIRCUIT BENCH AT PORT BLAIR)

ORDER SHEET

O.A. No. 351/1169/2017

Applicant(S) D. K. Pandey
Respondent(S) Shipping

Advocate for the Applicant(s) Advocate for the Respondent(s)
Mr. R. George Ms. A. Nag for private
Respondent No. 4

Notes of the Registry

Orders of the Tribunal

07.06.2019 (CB at Port Blair)(DB):

Heard learned counsels for both sides.

The Applicant has already written a letter dated 07.10.2017 to D.K. Pandey, Executive Engineer (Civil), Andaman Lakshadweep Harbour Works, Port Blair intimating to withdraw the case.

Accordingly, the O.A. is disposed of as withdrawn.

Learned counsel for the applicant Mr. R. George submits that he does not have any instructions in regards to the withdrawal of the present O.A. Therefore, no responsibility should be fixed on him:

(N. Neihsian)
Member(A)

(Bidisha Banerjee)
Member(J)

PB